

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5831
ANSWERED ON:11.05.2012
QUALITY OF COSMETIC PRODUCTS
Ajay Kumar SHRI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has examined the quality and efficacy of cosmetic products, both manufactured domestically and imported from outside which are being marketed in the country;
- (b) if so, the details alongwith the outcome thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government proposes to set up new laboratories for testing the efficacy and quality of cosmetic products in the country; and
- (e) if so, the details thereof indicating the time by which these are likely to be set up alongwith the present number of such laboratories in the country, State/UT-wise?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): As per the provisions of the Drugs and Cosmetics Act, 1940 and the Drugs and Cosmetics Rules, 1945, the quality of imported cosmetic products is checked by the port offices of Central Drugs Standard Control Organisation (CDSCO) randomly to ensure that these do not contain harmful or toxic substances. Similarly, the quality of cosmetics domestically manufactured is regulated by the State/UT Drugs Control Authorities appointed by the State/UT Governments by drawing samples of cosmetics manufactured in the country and testing them for quality.

(d) & (e): There is no need for separate testing laboratories for testing of quality of cosmetics as the same is done in the drug testing laboratories. Setting up of new drug / cosmetic testing laboratories is a part of the overall process of strengthening of drug control mechanism and is a continuous and ongoing process depending upon the needs of the situation and availability of resources.